

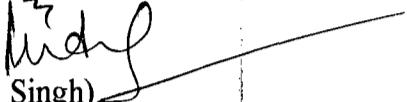
Item No. 19

CCP No. 69/2005 in O.A. No.273/2005

20.4.006

App: None
Res: Azmal Khan

The respondents have filed reply showing that the orders of this Tribunal have already been complied with. Compliance order dated 18.1.2006 has also been annexed with the reply. The contempt proceedings are dropped and notices issued ^{are} discharged.


(A.K. Singh)
Member (A)


(Khem Karan)
Vice Chairman

HLS/-

01
copies of order
dt 20/4/06
prepared
for copy
25/4/06